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Nitin Raj v. State of Haryana, (**Nupur Bhati**, J.), 2025 SCC OnLine Raj 3047
Parneet Kaur v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2025 SCC OnLine Raj 3053
Prabhu Lal v. State of Rajasthan, (**Nupur Bhati**, J.), 2025 SCC OnLine Raj 3050
Prahlad Khati v. State of Rajasthan, (**Mahendar Kumar Goyal**, J.), 2025 SCC OnLine Raj 3036
Prahladram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 2998
Prathvi Singh v. State of Rajasthan, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 3001
Rahul Khatri v. State of Rajasthan, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 3021
Rajendra Prasad Vaishnav v. State of Rajasthan, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 3028
Rajesh Sen v. State of Rajasthan, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 3035
Ram Chandra v. State of Rajasthan, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 3006
Ram Prasad Sharma v. Rajasthan SRTC, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 3024
Ramandeep Singh v. State of Rajasthan, (**Dr Nupur Bhati**, J.), 2025 SCC OnLine Raj 3041
Ramchandra v. State of Rajasthan, (**Nupur Bhati**, J.), 2025 SCC OnLine Raj 3040
Ramswaroop v. Kajod, (**Mahendar Kumar Goyal**, J.), 2025 SCC OnLine Raj 2993
Ramu Ram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3025
Ranchhor Chouhan v. United India Insurance Co. Ltd., (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 3019
Rural Health Education Development Institute v. State of Rajasthan, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3026
Sandeep Kumar v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 3008
Sangam India Ltd. v. Authority Under the Payment of Wages Act, 1936, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3007
Sanju Solanki v. Gajendra Singh, (**Yogendra Kumar Purohit**, J.), 2025 SCC OnLine Raj 2992
Shanker Lal v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 3018
Sharsty Pandav v. Union of India, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3027
Sheetesh v. State of Rajasthan, (**Dr Nupur Bhati**, J.), 2025 SCC OnLine Raj 3055
Shivani Meena v. Ajay Raj Singh, (**Yogendra Kumar Purohit**, J.), 2025 SCC OnLine Raj 2991
Shivsingh Meena v. State of Rajasthan, (**Sameer Jain**, J.), 2025 SCC OnLine Raj 3045
Shri Janwa Samaj Mahudiya v. State of Rajasthan, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 2994
Shri Kajuriya Shyam Filing Station v. State of Rajasthan, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3022
Shyamlal v. State of Rajasthan, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 3032
Sidhu Survey Service v. Rajasthan Urban Drinking Water Sewerage & Infrastructure Corpn. Ltd., (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 3013
Staying Stayts, (OPC) (P) Ltd. v. Prem Agrawal, (**Anoop Kumar Dhand**, J.), 2025 SCC OnLine Raj 3038
Tiloka Ram v. State of Rajasthan, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 3000
Urmila v. Prahlad, (**Yogendra Kumar Purohit**, J.), 2025 SCC OnLine Raj 2990
Vikash Sharma v. AU Small Finance Bank Ltd., (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 3037

Vipul v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 3052](#)

Telangana High Court [4]

Anumula Balaiah v. Anumula Mallamma, (**Sambasiva Rao Naidu**, J.), [2023 SCC OnLine TS 4549](#)

Guthena Srinivasulu v. Assessment Unit, (**Narsing Rao Nandikonda** and **P. Sam Koshy**, JJ.), [2025 SCC OnLine TS 394](#)

Jambalabai v. State of Telangana, (**T. Madhavi Devi**, J.), [2025 SCC OnLine TS 395](#)

Sahara v. Naila Tabassum, (**Renuka Yara**, J.), [2025 SCC OnLine TS 393](#)

Tripura High Court [3]

Debendra Kanda v. State of Tripura, (**Dr T. Amarnath Goud** and **Biswajit Palit**, JJ.), [2025 SCC OnLine Tri 474](#)

Milan Choudhury v. State of Tripura, (**Dr T. Amarnath Goud** and **Biswajit Palit**, JJ.), [2025 SCC OnLine Tri 473](#)

Mohd. Kabir Hussain v. State of Tripura, (**Dr T. Amarnath Goud** and **Biswajit Palit**, JJ.), [2025 SCC OnLine Tri 475](#)

Uttaranchal High Court [54]

Amjad v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2018](#)

Anchal Saini v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2006](#)

Bar Assn. v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2049](#)

Bateshwar Nath Pandey v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2031](#)

Bhagirathi Devi v. Uttarakhand Transport Corpn., (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2044](#)

Creative Minerals India (P) Ltd. v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Subhash Upadhyay**, JJ.), [2025 SCC OnLine Utt 2028](#)

Daal Chandra Gangwar v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2014](#)

Diksha Vishwakarma v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2034](#)

Ejaj Ahmad v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2005](#)

Farida Begum v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Subhash Upadhyay**, JJ.), [2025 SCC OnLine Utt 2015](#)

Hardev Singh Smarak College v. Kumaun University Nainital, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2022](#)

Harendra Singh v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2039](#)

Himanshu Kumar v. State of Uttarakhand, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2011](#)

Ikbāl Hussain Talukdar v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2001](#)

Imran Ansari v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2007](#)

Indian City Properties Ltd. v. DM, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2019](#)

Islam v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2000](#)

Kamaljeet Kaur v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2041](#)

- Keshav Suryamukhi College of Education v. Kumaon University Nainital*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2021](#)
- Kirtiram Singh Rawat v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2032](#)
- Krishna Singh v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2024](#)
- Kushal Singh v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2023](#)
- Laxman Singh Adhikari v. Managing Director*, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2046](#)
- Leela Sharma v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2033](#)
- Mahesh Kumar v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2003](#)
- Meena Daffoti v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2043](#)
- Mohd. Matlub v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2048](#)
- Mohit Kumar Garg v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2029](#)
- Nagendra Singh v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2042](#)
- Noorjahan Praveen v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2036](#)
- Pankaj v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2012](#)
- Pooja Devi v. State of Uttarakhand*, (**G. Narendar**, C.J. and **Alok Mahra**, J.), [2025 SCC OnLine Utt 2026](#)
- Praveen Kumar Negi v. PNB*, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2047](#)
- Priyansha Basera v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2045](#)
- Purnima Bhatt v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2051](#)
- Rahul Thakur v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2008](#)
- Rajvinder Kaur v. State of Uttarakhand*, (**G. Narendar**, C.J. and **Alok Mahra**, J.), [2025 SCC OnLine Utt 2027](#)
- Rohit Kumar v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2004](#)
- Rojo Khatoon v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2050](#)
- Sadhna Giri v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2002](#)
- Salochna Devi v. Sahkari Ganna Vikas Samiti Ltd.*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2038](#)
- Saloni v. State of Uttarakhand*, (**Manoj Kumar Tiwari** and **Subhash Upadhyay**, JJ.), [2025 SCC OnLine Utt 2017](#)
- Shaheroom Khan v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2035](#)
- Shanti Sharma v. State Election Commission*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2040](#)
- Shivani Devi v. State of Uttarakhand*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2037](#)
- Simran Kaur v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2013](#)
- Simran Rani v. State of Uttarakhand*, (**G. Narendar**, C.J. and **Alok Mahra**, J.), [2025 SCC OnLine Utt 2025](#)
- Sohan Lal Mishra v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2030](#)
- Sompal Singh v. State of Uttarakhand*, (**Sharad Kumar Sharma**, J.), [2023 SCC OnLine Utt 2248](#)
- Sukhvindar Kaur v. DM, Udham Singh Nagar*, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2020](#)
- Sumit Ray v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2009](#)
- Vansh Narulla v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2010](#)
- Vipin Kumar v. State of Uttarakhand*, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 1999](#)

Zafar Ahmad v. State of Uttarakhand, (Manoj Kumar Tiwari and Subhash Upadhyay, JJ.), [2025 SCC OnLine Utt 2016](#)

Rajasthan Authority for Advance Ruling (GST) [7]

Aadinath Agro Industries, In re, (Utkarsh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 3](#)

Allied Castalloys India (P) Ltd., In re, (Mahipal Singh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 4](#)

Build Layer Constructions, In re, (Utkarsh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 6](#)

Champalal Agricultural Works, In re, (Mahipal Singh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 7](#)

Kamal Coachworks (P) Ltd., In re, (Mahipal Singh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 8](#)

Neel Kamal Gera, In re, (Mahipal Singh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 9](#)

Sitaram Kumhar, In re, (Mahipal Singh and Dr Akhedan Charan, Members), [2025 SCC OnLine Raj AAR-GST 5](#)

Tamil Nadu Authority for Advance Ruling (GST) [6]

Hitachi Energy India Ltd., In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 7](#)

ISRO Propulsion Complex, In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 8](#)

Quality Property Management Services (P) Ltd., In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 9](#)

Tiruppur City Municipal Corporation, In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 10](#)

V.K. Samy Biscuits & Confectioneries, In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 11](#)

V.S. Trading Co., In re, (Balakrishna S. and B. Suseel Kumar, Members), [2025 SCC OnLine TN AAR-GST 12](#)

Customs Excise and Service Tax Appellate Tribunal [26]

Aster (P) Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1987](#)

CGST & Central Excise v. Bee Pee Coatings (P) Ltd., (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1980](#)

Commr. (CGST) v. National Productivity Counsel of India, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1989](#)

Commr. of Customs v. Ram Ratna Infrastructure (P) Ltd., (Anil G. Shakkarwar, Member (Technical)), [2025 SCC OnLine CESTAT 1979](#)

- Concentrix Services India (P) Ltd. v. Commr. of Service Tax*, (P.A. Augustian, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 1984](#)
- Daimler India Commercial Vehicles (P) Ltd. v. Commr. (CGST)*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 1995](#)
- Dharampal Satyapal Ltd. v. Commr. of Customs*, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1977](#)
- Dharmendra Gautam v. CCE*, (P.K. Choudhary, Member (Judicial)), [2025 SCC OnLine CESTAT 1998](#)
- DMRC v. CCE*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1991](#)
- East West Pipelines (P) Ltd. v. Commr. (CGST)*, (Dr Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2025 SCC OnLine CESTAT 1993](#)
- Electronic Corpn. of India Ltd. v. Commr. of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1974](#)
- Environment Planning & Coordination Organization v. CCE*, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1990](#)
- Golkonda Aluminium Extrusions Ltd. v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 1973](#)
- Great Offshore Salvage Services Ltd. v. Commr. of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1985](#)
- Haren Ventures (P) Ltd. v. Commr. of Service Tax*, (C.J. Mathew, Member (Technical) and Ajay Sharma, Member (Judicial)), [2025 SCC OnLine CESTAT 1992](#)
- IIC Ltd. v. CCE*, (CJ Mathew, Member (Technical) and Ajay Sharma, Member (Judicial)), [2025 SCC OnLine CESTAT 1982](#)
- Jangid Interior Decor (P) Ltd. v. Commr. (CGST)*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1996](#)
- Jitendra Kumar Parmar v. Commr. (CGST)*, (Anil. G. Shakkarwar, Member (Technical)), [2025 SCC OnLine CESTAT 1994](#)
- L.G. Electronics India (P) Ltd. v. CCE*, (P.K. Choudhary, Member (Judicial)), [2025 SCC OnLine CESTAT 1981](#)
- Lilaram Arjandas Asudani v. C.C.*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1976](#)
- M2K Entertainment (P) Ltd. v. Commr. of Central Tax*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1997](#)
- NJ India Invest (P) Ltd. v. Commr. (CGST)*, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1983](#)
- Randstad Offshore (P) Ltd. v. Commr. (CGST)*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1975](#)
- Shree Ganesh Telecom (P) Ltd. v. Commr. (CGST)*, (Dr Rachna Gupta, Member (Judicial)), [2025 SCC OnLine CESTAT 1988](#)
- Siva Sai Constructions v. Commr. of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1986](#)
- Vikki Kumar v. Commr. of Customs*, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1978](#)

Income Tax Appellate Tribunal [80]

- Aare Nagaraju v. CIT*, (Vijay Pal Rao, V.P. and **S. Balakrishnan**, A.M.), [2025 SCC OnLine ITAT 6826](#)
- Akshaya Jagruthi Foundation v. CIT*, (Vijay Pal Rao, V.P. and **S. Balakrishnan**, A.M.), [2025 SCC OnLine ITAT 6824](#)
- Anbhao Parkash v. CIT*, (Manoj Kumar Aggarwal, A.M. and **Udayan Dasgupta**, J.M.), [2025 SCC OnLine ITAT 6768](#)
- Anil kumar Jena Kalapada v. CIT*, (Duvvuru RL Reddy, V.P.), [2025 SCC OnLine ITAT 6789](#)
- Aquakiosk India (P) Ltd. v. CIT*, (**Mahavir Singh**, V.P. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 6838](#)
- Archana Ajay Mittal v. CIT*, (Om Prakash Kant, A.M. and Anikesh Banerjee, J.M.), [2025 SCC OnLine ITAT 6769](#)
- Arhaan Life Style (P) Ltd. v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Avdhesh Kumar Mishra, A.M.), [2025 SCC OnLine ITAT 6802](#)
- ARPIT GOEL v. CIT*, (**Challa Nagendra Prasad**, J.M. and M. Balaganesh, A.M.), [2025 SCC OnLine ITAT 6804](#)
- Ashish Garg v. CIT*, (**Challa Nagendra Prasad**, J.M. and M. Balaganesh, A.M.), [2025 SCC OnLine ITAT 6770](#)
- Ashok Tiwari Nirala Nagar v. CIT*, (**Duvvuru RL Reddy**, V.P. and Sanjay Awasthi, A.M.), [2025 SCC OnLine ITAT 6808](#)
- Ayesha Steels (P) Ltd. v. CIT*, (**Mahavir Singh**, V.P. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 6844](#)
- Basharat Saleem Rehtoo v. CIT*, (**Udayan Das gupta**, J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 6776](#)
- Bihar State Food & Civil Supplies Corpn. Ltd. v. CIT*, (**Duvvuru RL Reddy**, V.P. and Sanjay Awasthi, A.M.), [2025 SCC OnLine ITAT 6813](#)
- Biogenex Life Sciences (P) Ltd. v. CIT*, (Ravish Sood, J.M. and **Madhusudan Sawdia**, A.M.), [2025 SCC OnLine ITAT 6795](#)
- CIT v. Ajaib Singh*, (**Udayan Das gupta**, J.M. and Krinwant Sahay, A.M.), [2025 SCC OnLine ITAT 6775](#)
- CIT v. Ambika Prasad Gupta*, (Pradip Kuamr Choubey, J.M. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 6819](#)
- CIT v. Bangalore Credit Coop. Society Ltd.*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 6847](#)
- CIT v. Bhuvan Sharma*, (**Mahavir Singh**, V.P. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 6843](#)
- CIT v. BLA Udyog (P) Ltd.*, (Sudhanshu Srivastava, J.M. and **Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 6781](#)
- CIT v. Chakrata First and Associates*, (**Satbeer Singh Godara**, J.M. and M. Balaganesh, A.M.), [2025 SCC OnLine ITAT 6798](#)
- CIT v. GM Cables & Switches (P) Ltd.*, (Vijay Pal Rao, V.P. and **S. Balakrishnan**, A.M.), [2025 SCC OnLine ITAT 6829](#)

- CIT v. Honda Siel Power Products Ltd.*, (Ramit Kochar, A.M. and **Sudhir Kumar**, J.M.), [2025 SCC OnLine ITAT 6835](#)
- CIT v. Maa Mahamaya Industries Ltd.*, (V. Durga Rao, J.M. and S. Balakrishnan, A.M.), [2025 SCC OnLine ITAT 6803](#)
- CIT v. PGF Ltd.*, (Satbeer Singh Godara, J.M. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 6842](#)
- CIT v. Sandor Medicaids (P) Ltd.*, (**Manjunatha G.**, A.M. and Ravish Sood, J.M.), [2025 SCC OnLine ITAT 6799](#)
- CIT v. Saroj Mehndi*, (Vikas Awasthy, J.M. and **M. Balaganesh**, A.M.), [2025 SCC OnLine ITAT 6839](#)
- CIT v. Sharad Deora*, (**Subhash Malguria**, J.M. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 6782](#)
- CIT v. Uttaranchal Iron & Ispat Ltd.*, (Vikas Awasthy, J.M. and **Avdhesh Kumar Mishra**, A.M.), [2025 SCC OnLine ITAT 6790](#)
- CIT v. Wardrobe Theorem*, (Suchitra Kamble, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 6801](#)
- Diksha Educational Research Foundation v. CIT*, (Pradip Kumar Choubey, J.M. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 6814](#)
- Dina Nath Yadav v. CIT*, (Pradip Kuamr Choubey, J.M. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 6809](#)
- Dinesh Kumar Pahuja v. CIT*, (**Anadee Nath Misshra**, A.M. and Subhash Malguria, J.M.), [2025 SCC OnLine ITAT 6830](#)
- Dwarikaji Foods (P) Ltd. v. CIT*, (Duvvuru RL Reddy, V.P. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 6807](#)
- Dynamic Dealers (P) Ltd. v. CIT*, (**Pradip Kumar Choubey**, J.M. and Sanjay Awasthi, A.M.), [2025 SCC OnLine ITAT 6779](#)
- Essar Com Ltd. v. CIT*, (Satbeer Singh Godara, J.M. and **S. Rifaur Rahman**, A.M.), [2025 SCC OnLine ITAT 6792](#)
- Eyegear Optics India (P) Ltd. v. CIT*, (**Ravish Sood**, J.M. and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 6785](#)
- Garimella Venkata Appala Sarma v. CIT*, (Veeravalli Durga Rao, J.M. and **S. Balakrishnan**, A.M.), [2025 SCC OnLine ITAT 6833](#)
- GVA Industries (P) Ltd. v. CIT*, (V. Durga Rao, J.M. and S. Balakrishnan, A.M.), [2025 SCC OnLine ITAT 6805](#)
- Hitech Engineers & Consultants (P) Ltd. v. CIT*, (Shamim Yahya, A.M. and **Sudhir Pareek**, J.M.), [2025 SCC OnLine ITAT 6788](#)
- IIFL Samasta Finance Ltd. v. CIT*, (Laxmi Prasad Sahu, A.M. and **Keshav Dubey**, J.M.), [2025 SCC OnLine ITAT 6846](#)
- Image Broadcasting India (P) Ltd. v. CIT*, (Manjunatha G., A.M. and **Ravish Sood**, J.M.), [2025 SCC OnLine ITAT 6794](#)
- JSW Steel Coated Products Ltd. v. CIT*, (Saktijit Dey, V.P. and **Narendra Kumar Billaiya**, A.M.), [2025 SCC OnLine ITAT 6774](#)
- Jyoti Kumari v. CIT*, (**Duvvuru RL Reddy**, V.P. and Sanjay Awasthi, A.M.), [2025 SCC OnLine ITAT 6812](#)

- Kesarwani Zarda Bhandar v. CIT*, (Anadee Nath Misshra, A.M. and **Subhash Malguria**, J.M.), [2025 SCC OnLine ITAT 6780](#)
- Kishan Kumar Agarwal v. CIT*, (Manjunatha G., A.M. and **Ravish Sood**, J.M.), [2025 SCC OnLine ITAT 6793](#)
- Mahendra Prasad v. CIT*, (George Mathan, J.M. and **Rakesh Mishra**, A.M.), [2025 SCC OnLine ITAT 6821](#)
- Mahmood Alam v. CIT*, (Duvvuru RL Reddy, V.P. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 6816](#)
- Mandeep Singh v. CIT*, (**Udayan Das gupta**, J.M. and Krinwant Sahay, A.M.), [2025 SCC OnLine ITAT 6778](#)
- Mandeep Singh v. CIT*, (**Udayan Dasgupta**, J.M. and Krinwant Sahay, A.M.), [2025 SCC OnLine ITAT 6800](#)
- Mane India (P) Ltd. v. CIT*, (**Vijay Pal Rao**, V.P. and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 6796](#)
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